

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2096  
ANSWERED ON:22.08.2013  
NATIONAL COMPETITION POLICY  
Patel Shri Bal Kumar

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government is considering to bringing out a National Competition Policy;
- (b) if so, whether the Government sought the opinion of the State Governments and other stakeholders;
- (c) if so, the details thereof;
- (d) whether the policy is expected to be finalised shortly; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (SHRI SACHIN PILOT)(INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) to (e) A draft National Competition Policy has been prepared in consultation with all the stake-holders including the State Governments. It has now been referred to a Committee of Secretaries for further consideration.